

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.†3229**

**TO BE ANSWERED ON THE 6<sup>TH</sup> DECEMBER, 2016/AGRAHAYANA 15, 1938  
(SAKA)**

**STEALING MONEY BY SECURITY GUARD**

**†3229. SHRIMATI RANJANBEN BHATT:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether it is a fact that a security guard of Delhi Metro is absconding after stealing money;**
- (b) if so, the details thereof and the action taken in this regard; and**
- (c) the steps taken to stop such cases in future?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (c): No Madam. On 16.08.2016, it was brought to the notice of DMRC that an employee of the cash collection agency appointed by Punjab National Bank, the banker of DMRC, is absconding after stealing money. Once the cash is collected by the bank through its agency, it is the responsibility of the bank, till the same is deposited in DMRC's account. The DMRC's amount has been deposited by the bank in DMRC's account. There is no loss to DMRC on this account.**

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